

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2420**

TO BE ANSWERED ON THE 06TH AUGUST, 2024/ SHRAVAN 15, 1946 (SAKA)

WOMEN HELP DESKS AT POLICE STATIONS

**2420 DR. VINOD KUMAR BIND:
SHRI MAHENDRA SINGH SOLANKY:
SHRI PRATAP CHANDRA SARANGI:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of functional Women Help Desks in the Country;**
- (b) the number of FIRs registered through Women Help Desks in financial year 2019-24;**
- (c) the number of Domestic Incident Reports (DIRs) in financial year 2019-24;**
- (d) whether the National Database of Sexual Offenders is being utilised by the Women Help Desks; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a) to (c): As per information received from Bureau of Police Research & Development, a total of 14,658 Women Help Desks (WHDs) have been set up in police stations in States/UTs. WHDs are established with the objective to supplement endeavors of States/UTs in strengthening measures to ensure safety of women in country and to make police stations more women friendly and approachable including giving assistance to victims in registration of FIRs.

National Crime Records Bureau (NCRB) compiles statistical data on crimes as reported to it by the States/UTs and publishes the same in its publication “Crime in India”. The latest published report pertains to the year 2022. Data on number of FIRs registered through Women Help Desks and number of Domestic Incident Reports (DIRs) are not maintained separately. However, total number of cases registered (CR) for crimes against women for the years 2019-2022 are as below:-

Year	2019	2020	2021	2022
CR	405326	371503	428278	445256

(d) & (e): Ministry of Home Affairs has launched a “National Database of Sex Offenders (NDSO)” for the use of Police Officers including Police Officers at Women Help Desks to identify repeat offenders, receive alerts on sex offenders, and to use it for antecedent and character verification of employees in sensitive areas like educational institutions, hotels etc.
